

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.102
(IB)-230(PB)/2021

IN THE MATTER OF:

M/s Kaliber Associates Pvt. Ltd. Through its ... Petitioner/Applicant
Liquidator Mohan Lal Jain
v.
HPT Constructions Private Limited ... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (IBC) in Liq

Order delivered on 15.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)


PRESENT:


For the Liquidator : Mr. Virendra Kumar Gupta a/w Mr. Gulshan Kumar
Gupta, Advs.

ORDER

New IA-5538/2022

This is the Progress Report No. 1 filed by the Liquidator, same is taken on record, subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.


— sd —
(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)